

Name of the Corporate Debtor: M/s Amar Remedies Limited; Date of Commencement of Liquidation: 11.03.2024; List of Creditors as on: 27.11.2024

Annexure-9

Summary of List of Other Creditors, if any, (Other than Financial Creditors and Operational Creditors) w.r.t. Form F

Sr. No.	Name of Creditor	Nature of Claim	Amount of Claim received				Amount of Claim admitted		Whether related party?	% Share in Total Amount of Claims Admitted	Amount of Claim under Verification (Rs.)	Amount of Contingent Claim (Rs.)	Details of Security Interest, if any	Details of any retention of title arrangement in respect of goods or properties, if any	Details of guarantee, if any, held in relation to claim	Amount of any mutual credit, debts etc. - may be set off against the claim, if any (Rs.)	Details of any mutual credit, debts etc. - may be set off against the claim, if any	Amount of claim inadmissible	Reason for Claim not admitted	Remarks, if any
			Date of Submission	Amount as per Form	Currency	Amount Converted in Rupees (Rs.)	Date of admission/update	Amount of claim admitted (Rs.)												
Total			0	0	0		0		0	0	0	0	0	0	0	0				